

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

CM-11545-CII-2019 in/and FAO-3012-2015 (O&M)

M/s Jatinder Mittal Appellants

V/s

The Pancham Coop House Building Society Ltd. And Ors.
...Respondents

**2:- M/s Star Construction, SCO NO. 196-197, 4th Floor,
Sector 34-A, Chandigarh through partner.**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **14.11.2019(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on
29th July 2019.


Superintendent (Judl.),
For Registrar (Judicial)